

THE GAZETTE OF MEGHALAYA JULY 16 2009

The 30th June 2009

No. TPT.40/97/Pt/129—In pursuance of the order dated 23rd June, 2009 of the Honble High court the Governor of Meghalaya is pleased to direct that the collection of weighment fees by all weighbridge operators is hereby suspended with immediate effect till appropriate rules for installation regulation and operation of weighing devices is framed.

A.K.SRIVASTAVA
Principal Secretary to the Govt. of Meghalaya
Transport Department.

The 2nd July, 2009

No. ERTS (E) 20/2008/23—In exercise of the powers conferred by Section 36 of the Meghalaya Excise Act (Assam Act 1 of 1910 as adapted by Meghalaya), the Governor of Meghalaya is pleased to make the following Rules further to amend the Meghalaya Bonded Warehouse Rules (Assam Rules of 1965 as adapted by Meghalaya) namely—

1. **Short title and commencement**—(1) These Rules may be called the Meghalaya Bonded Warehouse Rules Assam Rules 2009

(2) They shall be deemed to have come into force the 1st day of January 1979

2. **Amendment of Rule 7**—For Rule 7 of the Meghalaya Bonded Warehouse Rules (hereinafter called the Principal Rules) the following new Rule shall be substituted, namely—

“7 Appointment of staff and Establishment—The Commissioner of Excise shall appoint and post such Excise Officers and establishment as he thinks fit to the charge of the Bonded Warehouse for supervision of the working of the Bonded Warehouse and for performing such duties as may be determined.

3. **Amendment of Clause VII of the conditions of Bonded Warehouse Licence:-** For Clause VII of the conditions of licence of Bonded Warehouse as prescribed in the Principal Rules the following new Clause VII shall be submitted namely—

“Clause VII—That he shall provide suitable rent free accommodation for the Excise Officers and establishment appointed for supervision of the working of the Bonded Warehouse and shall also provide such furniture and stationery items as may be required for the use of the Officer within the Warehouse”.

W. M. S. PARIAT,
Addl Chief Secretary to the Govt. of Meghalaya
Excise Registration Taxation & Stamps Department